

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

05.03.2021

O.A./350/1408/2019

SOMNATH RAY & OTHERS

M.A./350/1/2021

-V/S-

M.A./350/815/2019

N S S O

(MROM RC) (MENTIONED)

ITEM NO:18

FOR APPLICANTS(S) Adv. :

Mr. S. K. Datta

FOR RESPONDENTS(S) Adv.:

Ms. P. Goswami



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>MA. 350/01/2021 for substitution application filed by the legal heir of the deceased, is allowed. Therefore, necessary correction be carried out in the cause title.</p> <p>Respondents are granted one week time to file reply, as prayed for and thereafter 2 weeks' time is granted for filing rejoinder.</p> <p>List on 23.04.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>